

Form No.10

**COURTS ORDER WHETHER THE CASE IS OR
IS NOT APPROVED FOR REPORTING**

[Chapter VIII, Rule 32(2) (B)]

Description of case

No. _____ of 20 _____, decided on

A. F. R. (Approved for Reporting)

Not Approved for Reporting.

Date :

Initial of Judge.

Note: Bench Reader will attach this at the top of the first page of the judgment when it is put up before the Judge for signature.